

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:887  
ANSWERED ON:28.11.2006  
IMPORT OF CHEAP PRODUCTS  
Channappa Shri Kunnur Manjunath

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the cheap subsidized products from various developed countries are being imported and dumped in the country;
- (b) if so, whether Government has formulated any strategy to check cheap imports with a view to protecting the interests of domestic industry and the farmers;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefore and by when arrangements would be made therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JAIRAM RAMESH)

(a)to(d) : In order to counteract, trade distortion caused by dumping/subsidy and the consequential injury to the domestic industry, the Government has set up the Directorate General of Anti-Dumping & Allied Duties (DGAD) to conduct anti-dumping/ anti-subsidy investigations and make recommendations to the Central Government for imposition of anti-dumping or countervailing measures, where appropriate. The Government has also set up the Directorate General of Safeguards under the Department of Revenue, Ministry of Finance to investigate and recommend safeguard duty when faced with situation of increased imports of any commodity which causes or threatens to cause serious injury to domestic producers. Besides, imports of commodities declared as sensitive are constantly being monitored by the Directorate General of Foreign Trade

(DGFT).